

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-1761
ANSWERED ON-11.02.2021

USE OF CLEAN ENERGY PRODUCTS

1761. SHRIMATI SUMALATHA AMBAREESH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to make adequate budgetary provision to the expenditure in the rural areas to encourage farmers for clean energy products;
- (b) if so, the details thereof;
- (c) whether the Government has prepared any road map for the said purpose;
- (d) if so, the details thereof;
- (e) whether the Government also proposes to take any steps to increase the production of clean energy in the country; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (d) To encourage farmers to use solar energy to meet their irrigation needs, the Ministry of New and Renewable Energy is implementing the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyaan (PM-KUSUM) scheme wherein financial support is provided to farmers for installation of standalone solar pumps and solarization of existing grid-connected agricultural pumps. In addition, farmers can also install grid-connected solar power plants up to 2 MW on their barren/fallow land and earn income by selling power to the electricity distribution companies.

Under PM-KUSUM Scheme budgetary provision has been made for providing central financial support of over Rs. 34000 Cr for installation of 20 lakh standalone solar pumps; solarization of 15 lakh grid-connected agricultural pumps; and installation of total 10 GW capacity of grid-connected solar power capacity through individual solar power plants up to 2 MW by 2022.

(e) & (f) Besides PM-KUSUM Scheme, Government has, inter-alia, taken following steps to increase the production of renewable energy in the country:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route, except from border sharing countries, for which prior approval is needed.
- Waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2023,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,

- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission on plug and play basis,
- Schemes such as Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devises,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects, wherein adequate provisions have been made to protect Power Purchase Agreements.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by Distribution Licensees to RE generators.
- Financial support for setting-up of biomass cogeneration power plants.
- Financial support for setting-up of waste to energy projects.
- Under the New National Biogas and Organic Manure Programme, financial support is provided for setting up of biogas plants of size from 1 cubic metre to 25 cubic metre.
